

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 52(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: Ms. Pooja Tiwari V/s. M/s. Big Fish Hospitality Ventures Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Prateek Yadav, Advocate Mr. Altamish Riyas Siddiki, Advocate		
	For the Respondent (s)	: Mr. Dhruv Bose, Advocate Mr. Rakesh Kumar, Advocate		

Order

Request for an adjournment is being made by the parties on the ground that their mediation has been initiated between the parties in their Divorce proceedings.

Renotify this case on 6th October, 2017 for further proceedings.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)